

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 2395

Petition(s) for Special Leave to Appeal(Civil).../2001
(From the judgement and order dated 08/11/2000 in CR 6484/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NIRMALJIT SINGH Petitioner (s)

VERSUS

JASDEV SINGH Respondent (s)
(With I.A. 1 for c/delay in filing SLP)

Date : 09/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. Satinder S Gulati,Adv.
Mr. S.V. Tambwekar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Delay condoned.
Issue notice.
Stay in the meanwhile.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master